

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 180 of 2013 &
IA Nos. 337 & 413 of 2013**

Dated : 23rd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Uttrakhand Power Corporation Ltd. ...Appellant(s)
Versus.
Uttrakhand Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Rounak Jain for R.1
Ms. Shally Bhasin
Ms. S. Mukherjee

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the Appellant for some time.

Post the matter for further hearing on **08.05.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**